

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.07/2017
C.A-147/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Ratan Projects & Engineering Co. Pvt.Ltd -Versus- McNally Bharat Engineering Co. Ltd	
Under Section		271/272	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	RISHAV BANERJEE, Adv	Respondent	Rishav Banerjee 12/7/17
2.	ZEESHAN HAQUE, Adv		

Mr. Manji Shutenia, Advocate Petitioner

Am
12/7/17

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a request that the case may be adjourned. Prayer is allowed.

List the matter on 01/08/2017.

(Vijai Pratap Singh)
Member (J)